

COURT -I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 189 of 2011

Dated: 9th February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The Tata Power Company Limited ... Appellant(s)

Versus

**Jharkhand State Electricity
Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s): Mr. Amit Kapur &
Mr. Vishal Anand

Counsel for the Respondent(s): Mr. C.K. Rai for JERC

ORDER

The learned counsel for the Commission seeks some more time to file the reply.

Post the matter on **26.03.2012**. In the meantime, the learned counsel for the Commission is directed to file the reply on or before 23.03.2012 after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/VS